MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR
WORKSHOP ON – JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN)
ACT, 2015 FOR SOCIAL WORKER MEMBERS
19th & 20th MAY, 2018

PROGRAMME

DAY ONE – 19.05.2018 (SATURDAY)

(Joint session of Principal Magistrates & Social Worker Members in the Auditorium of MPSJA)

(9.45 am - Group Photograph)

10.00 am to 10.30 am
Inaugural Session & introduction of the programme
– By Shri Mohd. Fahim Anwar,
Registrar General,
High Court of M.P., Jabalpur,
&
Sanjeev Kalgaonkar,
Director In-charge, MPSJA
&
Smt. Seema Thakur,
Additional Director,
Directorate of Women & Child Development, Bhopal (M.P.)

10.30 am to 12.00 noon
Understanding the Problems/bottlenecks faced by Juvenile Justice Board in effective implementation of the Juvenile Justice (Care & Protection of Children) Act, 2015 and finding way ahead
Chaired by Shri Zakir Hussain,
Secretary, Juvenile Justice Committee,
High Court of M.P., Jabalpur
Co-Chaired by Smt. Seema Thakur,
Additional Director,
Directorate of Women & Child Development, Bhopal (M.P.)
& Shri Ashish Singh,
Assistant Director,
Directorate of Women & Child Development, Bhopal (M.P.)

12.00 noon to 12.15 pm
TEA BREAK

12.15 pm to 1.15 pm
Discussion on changing the mindset while presiding the Board and child psychology
– By Dr. Sneh Choudhary,
Child Expert, Katni
(Screening of Documentary)

1.15 pm to 2.15 pm
LUNCH BREAK

2.15 pm to 3.15 pm
Discussion on law relating to age determination by J.J. board and preliminary assessment u/s 15 of J.J. Act
– By Shri Awdhesh Kumar Gupta,
Faculty Member (Sr.), MPSJA

3.15 pm to 3.30 pm
TEA BREAK

3.30 pm to 4.30 pm
Apprehension, interim custody and bail pertaining to juveniles – Important issues
– By Smt. Sangeeta Yadav,
Faculty Member (Jr.), MPSJA

4.30 pm to 4.40 pm
SHORT BREAK

4.40 pm to 5.30 pm
Discussion on Protection of Children from Sexual Offences Act, 2012 with reference to Sections 74 to 89 of the J.J. Act
– By Shri Vibhanshu Joshi,
Member, State Child Protection Society, Bhopal
DAY TWO – 20.05.2018 (SUNDAY)

9.45 am to 11.30 am  
*Joint visit of Principal Magistrates, JJ Board & Social Worker Members to Observation Home, Jabalpur*

[Social Worker Members – to be guided by Shri Awdhesh Kumar Gupta, Faculty Member (Sr.)]

11.30 am to 1.00 pm  
Developing child friendly approach, maintaining decorum in and out of J.J. board and duties and powers of Members in the absence of Principal Magistrate

– By Smt. Anu Singh,  
Civil Judge Class-II,  
Jabalpur

1.00 pm to 2.00 pm  
**LUNCH BREAK**

2.00 pm to 3.30 pm  
Basic procedure, enquiry and trial – Writing of orders

– By Shri Awdhesh Kumar Gupta,  
Faculty Member (Sr.),  
MPSJA

3.30 pm to 3.45 pm  
**TEA BREAK**

3.45 pm to 4.15 pm  
Introduction to Child Rights and Child Protection: Juvenile Justice Jurisprudence as evolved from the judgments of Supreme Court and High Court of Madhya Pradesh

– By Shri Baban Prakash,  
Senior Technical Consultant,  
Juvenile Justice Committee,  
High Court of M.P., Jabalpur

4.15 pm onwards  
Open interactive session followed by valedictory Session

– Presided By Shri Awdhesh Kumar Gupta,  
Faculty Member (Sr.),  
MPSJA

&  
Shri Baban Prakash,  
Senior Technical Consultant,  
Juvenile Justice Committee,  
High Court of M.P., Jabalpur

Note: -

(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.

(2) The Time Table is subject to change as per exigencies.

(3) Use of Cell Phones in lecture room is strictly prohibited.

(4) The Bus for Visit to Observation Home on day second (20.05.2018) shall depart at 09.30 a.m.

**DIRECTOR IN-CHARGE**